## <u>केन्द्रीय विद्युत विनियामक आयोग</u> CENTRAL ELECTRICITY REGULATORY COMMISSION

4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001 Phone: 011-23753942; fax-237539

Date: 5 April 2023

То

Shri Venkatesh, Advocate for NTPC, SKV Law Offices, B-50, Defence Colony, New Delhi-110024

Subject: Request for time extension in Petition No. 348/GT/2022 -reg.

Ref: Your request letter dated: 21.3.2023;

Sir

With reference to your request letter dated 21.3.2023 on the above subject, I am directed to inform that your request for extension of time for filing of additional information has been granted and the same is extended till **19.4.2023**, after serving the same to the Respondents.

- 2. The Respondents shall file their reply on or before **10.5.2023** after serving copy to the Petitioner, who may file its rejoinder, if any, by **31.5.2023**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.
- 3. The matter shall be listed for hearing on **15.6.2023.**

Yours sincerely,

Sd/-(Deepak Pandey) Assistant Chief (Law)

Copy to:

All Respondents